

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 56

CA 223/2023 In CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.10.2023

NAME OF THE PARTIES: **UNION OF INDIA V/s**
INFRASTRUCTURE LEASING &
FINANCIAL SERVICES LTD

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Nirman Sharma, Counsel i/b Jadeja & Satiya appeared for the Applicant in CA No. 223/2023.

Mr. Gaurav Jaiswal, Advocate appeared for the Union of India.

1. Learned Counsel for the Applicant seeks time to file rejoinder to the Unions reply which is received yesterday. Time granted.
2. List this matter along with CA on **06.11.2023**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna